

PUNJAB VIDHAN SABHA

BULLETIN NO. 3

Wednesday, the 29th November, 2017

(From 10.00 A.M to 03.09 P.M)

1. Questions

(a) Starred Questions

Total No. of Questions on the Paper	No. of Questions on the Order	Answered	Not Put	Postponed	Answered under Rule 38	No. of supplementaries
	20	10	02	01	07	28

(b) Unstarred Questions: 03

2. Welcome announcement by the Hon'ble Speaker

The Hon'ble Speaker informed the House regarding the presence of Sardar Ravneet Singh Bittu, M.P, Lok Sabha in the House and welcomed him on behalf of the entire House.

3. Calling Attention Notice

Calling Attention Notice No.14 was not put.

4. Papers to be re-laid/laid on the Table

The Parliamentary Affairs Minister laid on the Table of the House papers as mentioned at Sr. no 1 to 23 shown under item no. III in today's List of Business.

5. Walk Out

Members of Shiromani Akali Dal and Bharatiya Janta Party present in the House staged a walk-out from the House as a mark of protest for not being given time to speak on the issue related with deteriorating law and order situation.

6. Motion under Rule 16

The following motion moved by the Parliamentary Affairs Minister was put to the vote of the House and carried:

"That the Vidhan Sabha (Assembly) at its rising this day shall stand adjourned sine-die."

7. Legislative Business

1. The Punjab Co-operative Societies (Second Amendment) Bill, 2017

The Rural Development and Panchayats Minister introduced The Punjab Co-operative Societies (Second Amendment) Bill, 2017 and also moved that the bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During clause-wise consideration of the Bill, sub-clause (2) of clause 1, clauses 2 to 6 as there was no amendment therein collectively, sub-clause (1) of clause 1 and title were put to the vote of the House and carried.

The motion moved by the Rural Development and Panchayats Minister that " The Punjab Co-operative Societies (Second Amendment) Bill, 2017 be passed" was put to the vote of the House and carried.

The following Members took part in the discussion on the bill and spoke for the time as mentioned against their names:

1. Sardar Parminder Singh Dhindsa, Shiromani Akali Dal.	05 minutes
2. Shri Som Parkash, Bharatiya Janta Party	02 minutes
3. Sardar Sukhpal Singh Khaira, Leader of the Opposition	02 minutes
4. Sardar Harinderpal Singh Chandumajra, Shiromani Akali Dal	02 minutes
5. Sardar Gurpartap Singh Wadala, Shiromani Akali Dal	02 minutes
6. Sardar Simarjit Singh Bains, Lok Insaaf Party	02 minutes
7. Sardar Bikram Singh Majithia, Shiromani Akali Dal.	02 minutes

Sardar Tript Rajinder Singh Bajwa, Rural Development and Panchayats Minister spoke for 2 minutes while giving reply to the discussion on the Bill.

2. The Punjab Excise (Second Amendment) Bill, 2017

The Finance and Planning Minister introduced The Punjab Excise (Second Amendment) Bill, 2017 and also moved that the bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During clause-wise consideration of the bill, sub-clause (2) of clause 1, clauses 2 and 5 as there was no amendment therein collectively, sub-clause (1) of clause 1 and title were put to the vote of the House and carried.

The motion moved by the Finance and Planning Minister that "The Punjab Excise (Second Amendment) Bill, 2017 be passed" was put to the vote of the House and carried.

The following Members took part in the discussion on the bill and spoke for time as mentioned against their names:

1. Sardar Kultar Singh Sandhwan, Aam Aadmi Party.	01 minute
2. Shri N.K Sharma, Shiromani Akali Dal	02 minutes
3. Sardar Kanwar Sandhu, Aam Aadmi Party	02 minutes
4. Sardar Sukhpal Singh Khaira, Leader of the Opposition	03 minutes
5. Sardar Harpartap Singh Ajnala, Indian National Congress	01 minute
6. Sardar Amrinder Singh Raja Warring, Indian National Congress	02 minutes
7. Sardar Kuljit Singh Nagra, Indian National Congress	03 minutes
8. Shri Som Parkash, Bharatiya Janta Party	03 minutes
9. Sardar Sharanjit Singh Dhillon, Shiromani Akali Dal.	01 minute
10. Sardar Amarjit Singh Sandoa, Aam Aadmi Party	1/2 minute
11. Sardar Jagdev Singh, Aam Aadmi Party	1/2 minute
12. Sardar Fatehjung Singh Bajwa, Indian National Congress	1/2 minute
13. Sardar Kushaldeep Singh Dhillon, Indian National Congress.	01 minute
14. Sardar Sukhpal Singh Bhullar, Indian National Congress	01 minute
15. Shri Aman Arora, Aam Aadmi Party	1/2 minute
16. Shri Amit Vij, Indian National Congress	02 minutes

Sardar Manpreet Singh Badal, Finance and Planning Minister spoke for 09 minutes while giving reply to the discussion on the Bill.

3. The Punjab School Education Board (Amendment) Bill, 2017

The Education Minister introduced The Punjab School Education Board (Amendment) Bill, 2017 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During clause-wise consideration of the Bill, sub-clause (2) of clause 1, clauses 2 to 13 as there was no amendment therein collectively, sub-clause (1) of clause 1 and title were put to the vote of the House and carried.

The motion moved by the Education Minister that "The Punjab School Education Board (Amendment) Bill, 2017 be passed" was put to the vote of the House and carried.

The following Members took part in the discussion on the bill and spoke for the time as mentioned against their names:

1. Smt. Sarabjit Kaur Manuke, Aam Aadmi Party.	04 minutes
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| 2. Shri Som Parkash, Bharatiya Janta Party | 02 minutes |
| 3. Sardar Balbir Singh Sidhu,
Indian National Congress | 01 minute |
| 4. Sardar Kuljit Singh Nagra,
Indian National Congress | 04 minutes |
| 5. Shri Pawan Kumar Tinu,
Shiromani Akali Dal | 03 minutes |
| 6. Sardar Sukhpal Singh Khaira,
Leader of the Opposition | 03 minutes |

Smt. Aruna Chaudhary, Education Minister spoke for 09 minutes while giving reply to the discussion on the Bill

4. The Punjab Agricultural Produce Markets (Third Amendment) Bill, 2017

The Finance and Planning Minister introduced The Punjab Agricultural Produce Markets (Third Amendment) Bill, 2017 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During clause-wise consideration of the Bill, sub-clause (2) of clause 1, clauses 2 to 5 as there was no amendment therein collectively, sub-clause (1) of clause 1 and title were put to the vote of the House and carried.

The motion moved by the Finance and Planning Minister that "The Punjab Agricultural Produce Markets (Third Amendment) Bill, 2017 be passed" was put to the vote of the House and carried.

The following Members took part in the discussion on the bill and spoke for the time as mentioned against their names:

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| 1. Shri N.K Sharma, Shiromani Akali Dal | 01 minute |
| 2. Sardar Sukhpal Singh Khaira,
Leader of the Opposition | 02 minutes |

Sardar Manpreet Singh Badal, Finance and Planning Minister spoke for 03 minutes while giving reply to the discussion on the Bill.

5. The Punjab Rural Development (Amendment) Bill, 2017

The Finance and Planning Minister introduced The Punjab Rural Development (Amendment) Bill, 2017 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During clause-wise consideration of the Bill, sub-clause (2) of clause 1, clauses 2 to 4 as there was no amendment therein collectively, sub-clause (1) of clause 1 and title were put to the vote of the House and carried.

The motion moved by the Finance and Planning Minister that "The Punjab Rural Development (Amendment) Bill, 2017 be passed" was put to the vote by the House and carried.

The following Members took part in the discussion on the bill and spoke for the time as mentioned against their names:

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| 1. Professor Baljinder Kaur,
Aam Aadmi Party | 02 minutes |
| 2. Sardar Kanwar Sandhu,
3. 01 minute
Aam Aadmi Party | |
| 4. Sardar Simarjit Singh Bains,
Lok Insaaf Party | 03 minutes |
| 5. Sardar Sukhpal Singh Khaira,
Leader of the Opposition | 01 minute |

Sardar Manpreet Singh Badal, Finance and Planning Minister spoke for 03 minutes while giving reply to the discussion on the Bill.

8. **Walk Out**

Members of Aam Aadmi Party and Lok Insaaf Party present in the House staged a walk-out from the House raising slogans as a mark of protest against not realising royalty of water from other states.

9. **Legislative Business (Resumption)**

6. **The Maharaja Ranjit Singh Punjab Technical University (Second Amendment) Bill, 2017**

The Technical Education Minister introduced The Maharaja Ranjit Singh Punjab Technical University (Second Amendment) Bill, 2017 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During clause-wise consideration of the Bill, sub-clause (2) of clause 1, clauses 2 and 3 as there was no amendment therein collectively, sub-clause (1) of clause 1 and title were put to the vote of the House and carried.

The motion moved by the Technical Education Minister that "The Maharaja Ranjit Singh Punjab Technical University (Second Amendment) Bill, 2017 be passed" was put to the vote of the House and carried.

Shri Som Parkash, Bharatiya Janta Party spoke for 01 minute during discussion on the Bill.

7. **The Punjab Forfeiture of Illegally Acquired Property Bill, 2017**

The Hon'ble Chief Minister introduced The Punjab Forfeiture of Illegally Acquired Property Bill, 2017 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During clause-wise consideration of the Bill, sub-clauses (2) and (3) of clause 1, clauses 2 to 29 as there was no amendment therein collectively, sub-clause (1) of clause 1 and title were put to the vote of the House and carried.

The motion moved by the Hon'ble Chief Minister that "The Punjab Forfeiture of Illegally Acquired Property Bill, 2017 be passed" was put to the vote of the House and carried.

Shri Som Parkash, Bharatiya Janta Party spoke for 01 minute during discussion on the Bill.

8. The Punjab Land Reforms (Amendment) Bill, 2017

The Parliamentary Affairs Minister introduced The Punjab Land Reforms (Amendment) Bill, 2017 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During clause-wise consideration of the Bill, sub-clause (2) of clause 1, clauses 2 and 3 as there was no amendment therein, collectively, sub-clause (1) of clause 1 and title were put to the vote of the House and carried.

The motion moved by the Parliamentary Affairs Minister that "The Punjab Land Reforms (Amendment) Bill, 2017 be passed" was put to the vote of the House and carried.

9. The Amritsar Walled City (Recognition of Usage) Amendment Bill, 2017

The Local Govt. Minister introduced The Amritsar Walled City (Recognition of Usage) Amendment Bill, 2017 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During clause-wise consideration of the Bill, sub-clause (2) of clause 1, clauses 2 to 4 as there was no amendment therein collectively, sub-clause (1) of clause 1 and title were put to the vote of the House and carried.

The motion moved by the Local Govt. Minister that "The Amritsar Walled City (Recognition of Usage) Amendment Bill, 2017 be passed" was put to the vote of the House and carried.

Shri Som Parkash, Bharatiya Janta Party spoke for 01 minute during discussion on the Bill.

10. The Punjab Land Improvement Schemes (Amendment) Bill, 2017

The Parliamentary Affairs Minister introduced The Punjab Land Improvement Schemes (Amendment) Bill, 2017 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During clause-wise consideration of the Bill, sub-clause (2) of clause 1, clause 2 as there was no amendment therein, sub-clause 1 of clause 1 and title were put to the vote of House and carried.

The motion moved by the Parliamentary Affairs Minister that "The Punjab Land Improvement Schemes (Amendment) Bill, 2017 be passed" was put to the vote of the House and carried.

11. The Punjab Infrastructure (Development and Regulation) Second Amendment Bill, 2017

The Finance and Planning Minister introduced The Punjab Infrastructure (Development and Regulation) Second Amendment Bill, 2017 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During clause-wise consideration of the Bill, sub-clause (2) of clause 1, clauses 2 and 3 as there was no amendment therein collectively, sub-clause (1) of clause 1 and title were put to the vote of the House and carried.

The motion moved by the Finance and Planning Minister that "The Punjab Infrastructure (Development and Regulation) Second Amendment Bill, 2017 be passed" was put to the vote of the House and carried.

12. The Punjab State Farmers and Farm Workers Commission Bill, 2017

The Hon'ble Chief Minister introduced The Punjab State Farmers and Farm Workers Commission Bill, 2017 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During clause-wise consideration of the Bill, sub-clause (2) of clause 1, clauses 2 to 28 as there was no amendment therein collectively, sub-clause (1) of clause 1 and title were put to the vote of the House and carried.

The motion moved by the Hon'ble Chief Minister that "The Punjab State Farmers and Farm Workers Commission Bill, 2017 be passed" was put to the vote of the House and carried.

The following Members took part in the discussion on the bill and spoke for the time as mentioned against their names:

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| 1. Shri Aman Arora,
Aam Aadmi Party | 01 minute |
| 2. Sardar Kanwar Sandhu,
Aam Aadmi Party | 03 minutes |
| 3. Sardar Simarjit Singh Bains,
Lok Insaaf Party | 02 minutes |
| 4. Sardar Sukhpal Singh Khaira,
Leader of the Opposition | 02 minutes |

13. The Punjab State Council for Agricultural Education Bill, 2017

The Hon'ble Chief Minister introduced The Punjab State Council for Agricultural Education Bill, 2017 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During clause-wise consideration of the Bill, sub –clauses (2) and (3) of clause 1, clause 2 to 23 as there was no amendment therein, collectively, sub-clause (1) of clause 1 and title were put to the vote of the House and carried.

The motion moved by the Hon'ble Chief Minister that "The Punjab State Council for Agricultural Education Bill, 2017 be passed" was put to the vote of the House and carried.

The following Members took part in the discussion on the bill and spoke for the time as mentioned against their names:

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| 1. Sardar Kuljit Singh Nagra,
Indian National Congress | 01 minute |
| 2. Sardar Kultar Singh Sandhwan,
Aam Aadmi Party | 01 minute |
| 3. Sardar Simarjit Singh Bains,
Lok Insaaf Party | 01 minute |

10. Censure Motion

Shri Brahm Mohindra, Parliamentary Affairs Minister moved the following motion in the House which was carried:

"This House unanimously deprecates the causal and irresponsible manner in which Lok Insaaf Party MLAs Simarjit Singh Bains and Balwinderjit Singh Bains have released an audio recording claiming it to be conversation about payment of Rs. 35 lacs to an Hon'ble Judge of the Punjab and Haryana High Court in relation to a Revision Petition filed by AAP Leader Sukhpal Singh Khaira.

This House strongly condemns the wrongful involvement and scandalous allegations being made against the Hon'ble Judge which is clearly for political

purposes and vested motives. The judiciary in India and its Hon'ble Judges are an irreplaceable pillar of democracy and merit our highest respect and deference. The House would urge and request the Hon'ble Chief Justice of the Punjab and Haryana High Court to take suo-moto notice/cognizance of this incident and further action as required which amounts to nothing short of impairing the majesty of law obstructing the administration of justice and lowering the image and dignity of the Court and its Hon'ble Judges in the eyes of public at large."

The following Members took part in the discussion on the motion and spoke for the time as mentioned against their names:

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| 1. Sardar Sukhpal Singh Khaira,
Leader of the Opposition | 03 minutes |
| 2. Sardar Kanwar Sandhu,
Aam Aadmi Party | 01 minute |

11. Walk Out

Members of the Aam Aadmi Party and Lok Insaaf Party present in the House staged a walk out from the House raising slogans as a mark of protest against the censure motion moved against both the members of Lok Insaaf Party.

12. Resolution

Shri Brahm Mohindra, Parliamentary Affairs Minister moved the following Resolution in the House which was carried unanimously:

"This August House places on record its deep appreciation of the Government for conducting smooth and hassle-free procurement of wheat and paddy during both Rabi and Kharif seasons this year".

The following Members took part in the discussion on the resolution and spoke for the time as mentioned against their names:

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| 1. Sardar Amrinder Singh Raja Warring,
Indian National Congress. | 26 minutes |
| 2. Sardar Gurpartap Singh Wadala,
Shiromani Akali Dal | 04 minutes |
| 3. Sardar Harinderpal Singh Chandumajra,
Shiromani Akali Dal | 04 minutes |
| 4. Sardar Parminder Singh Pinki,
Indian National Congress | 08 minutes |
| 5. Sardar Harpartap Singh Ajnala,
Indian National Congress | 07 minutes |
| 6. Sardar Angad Singh,
Indian National Congress | 04 minutes |

13. Extension of Time

With the consent of the House, the time of today's sitting of the House was extended by the Hon'ble Speaker till the completion of the Legislative Business.

14. Walk Out

Members of the Shiromani Akali Dal present in the House staged a walk-out from the House on the issue of loan waiver.

The House then adjourned sine-die.

**CHANDIGARH:
THE 29th NOVEMBER, 2017**

**SHASHI LAKHANPAL MISHRA
SECRETARY**
